

In the Central Administrative Tribunal  
Calcutta Bench

MA No.360 of 1998  
(OA No.7 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

S.D. Balmiki & Ors.

Vs.

Ministry of Defence

For the Applicant : Mr. B. Mukherjee, Advocate

For the Respondents: Mr. M.S. Mukherjee, Advocate

Heard on : 17-9-98

Date of Judgement : 17-9-98

O R D E R

Heard Id. Advocate for the applicant over an application filed by the applicant for correction of the cause title of the applications. Both the applicants No. 1 & 2 are required to be represented by natural guardian mother Smt. Sonaili Devi Balmiki who is the applicant No.1 in this case. Accordingly, application is allowed. Respondents filed reply in Original Application. So, MA 360 of 1998 is disposed of. The case is fixed for hearing on 18.11.98.

( D. Purkayastha )  
Member(J)